

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CP(c)-75/99
(OA-497/96)

13-9-2001

Present : Hon'ble Mr.D. Purkayastha, Member (J)
Hon'ble Mr.S.Biswas, Member(A)

Nirapada Tarafdar

-Vs-

P.R.Prabhu and Others

For the applicant : Ms B.Ghosh(Dutta)
For the respondent : Ms U.Sanyal

ORDER

Mr.D. Purkayastha, Member(J) :

None appears on behalf of the applicant. Ms Sanyal submits that respondent has complied with the order. This statement has been made by Ms Sanyal at the Bar. Accordingly, this application is disposed of.


(S.Biswas)
Member(A)


(D.Purkayastha)
Member(J)